COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>IA NO. 562 OF 2017 IN</u> APPEAL NO. 210 OF 2017

Dated: 18th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Adani Power Limited ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Ms. Poonam Verma Ms. Abiha Zaidi

(IA NO. 562 OF 2017 – for urgent listing)

We have heard learned counsel for the appellant/applicant.

For the reasons stated in the application, Registry is directed to list the matter on **24.07.2017**. Application is disposed of.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt